

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Ishwarya Colours
Vs
Prostar textile Mill Pvt Ltd

MAIN PETITION NUMBER : IBA/317/2020

(IA/MA) APPLICATION NUMBERS

IA/854(CHE)/2023; IA/855(CHE)/2023; IA/836(CHE)/2023; IA/837(CHE)/2023;
IA/1071(CHE)2023; IA/1072(CHE)2023; IA/1367(CHE)2024; IA/1378(CHE)/2024;
IA/527(CHE)/2024; IA/463/(CHE)/2024

ORDER

IA/854(CHE)/2023; IA/855(CHE)/2023; IA/836(CHE)/2023;

IA/837(CHE)/2023; IA/1071(CHE)2023; IA/1072(CHE)2023

Present: Ld. Counsel Shri. A G Sathyanarayana for the Applicant /
Liquidator.

Ld. Counsel Shri. G Sudhakar for the Suspended Directors.

Ld. Counsel for the parties submit that the Suspended Directors had a meeting with the Liquidator / Transaction Auditor. They have been informed that steps are being taken to assign the transactions relating to these applications under NRRA.

On the request of the Counsel for the Suspended Directors, list the application for hearing on **29.08.2024**.

IA/1367(CHE)2024; IA/1378(CHE)/2024

Present: Ld. Counsel Shri. P K Panner Selvam for the Applicant / EPFO.

Ld. Counsel Shri. A G Sathyanarayana for the Respondent /
Liquidator.

Arguments on the applications partly heard.

Ld. Counsel for the Respondent submits that all the assets have been liquidated and distribution has been completed.

At present, there is no liquidation estate / amount with the Liquidator.

List both the applications for hearing on **29.08.2024**.

IA/527(CHE)/2024; IA/463/(CHE)/2024

Present: Ld. Sr Counsel Shri. Mukunth for the Applicant.

Ld. Counsel Shri. A G Sathyanarayana for the Respondent /
Liquidator.

Arguments on the applications partly heard.

List both the applications for further hearing on **29.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)